

(c) The major air and water polluting industries in Kotah have been identified by the State Pollution Control Board. Schemes for treatment of wastes have been drawn up and the State Board has issued guidelines as per which all new industries are to take a 'No Objection Certificate' from the State Board. Existing industries are required to obtain a consent order from the Board. Legal action is taken against industries who do not comply.

Progress of Light Combat Aircraft Project

1885. SHRI KAPIL VERMA : Will the Minister of DEFENCE be pleased to state :

(a) what is the progress of light combat aircraft project to-date and by when it is expected to be ready; and

(b) whether Government propose to raise the outlay on research and development programme to accelerate the progress of the project ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) The Feasibility Study of the LCA Project has been completed and Air Staff Requirements issued by Air Force after detailed discussions. Project Definition phase is in hand. The LCA is expected to be inducted in the Air Force in the nineties.

(b) There is no proposal till date to revise the original cost.

Extradition Treaties with Canada and U.S.

1886. SHRI KAPIL VERMA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) what is the number of terrorists in Canada covered by the

extension of Canadian Act, of Extradition to India from October 31; and

(b) whether Government propose to approach the United State also for a similar treaty ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) The extension of Part II of the Canadian Extradition Act with regard to India as of 31st October 1985 would enable the Government of India to seek the extradition of persons convicted or charged with offences in India committed after 31st October 1985, who are found to be in Canada.

(b) No, Sir. There is an Extradition Treaty between India and the United States of America.

प्रधान मंत्रियों के अशासकीय कार्यों के लिए हेलीकोप्टर विमान किराए की बकाया राशि

1887. श्री सत्य प्रकाश मालवीय : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) 16 जनवरी, 1966 से मार्च, 1977 और 13 जनवरी, 1980 से अब तक सरकारी कार्यों के अतिरिक्त प्रयोग के लिए विमान या हेलीकोप्टर के किराये की किन-किन प्रधान मंत्रियों पर कितनी-कितनी धनराशि बकाया है ; और

(ख) उनकी वसूली के लिए सरकार ने अब तक क्या कार्यवाही की है ?

रक्षा अनुसंधान और विकास विभाग में राज्य मंत्री (श्री अरुण सिंह) : (क) और (ख) 16 जनवरी, 1966 से मार्च, 1977 और 13 जनवरी, 1980 से अब तक कोई धनराशि बकाया नहीं है।

प्रधान मंत्री की विदेश यात्रा पर व्यय

1888. श्री हुकमदेव नारायण यादव : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) जनवरी, 1985 से अक्टूबर, 1985 के बीच प्रधान मंत्री ने कितने देशों का दौरा किया ;